

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

...
OA.No.1487 of 1996
MA.2262 of 1996
...

17

Dated New Delhi, this 22nd day of July, 1997.

HON'BLE SHRI K. MUTHUKUMAR, MEMBER(A)

Harvinder Kumar
S/o Shri Duli Chand Verma
R/o H.No.230/9, Gali No.3
Railway Colony, Mandoli
Fazalpur, DELHI-110 092.

None for applicant.

... Applicant

Union of India, through ^{versus}

1. Secretary
Ministry of Welfare
Shastri Bhawan
NEW DELHI.

2. The Project Director
District Rehabilitation Centre
Scheme (Central Administration &
Co-ordination Unit)
Ministry of Welfare
4 Vishnu Digambar Marg
NEW DELHI-110 002.

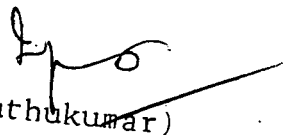
None for respondents.

... Respondents

O R D E R (Oral)

Shri K. Muthukumar, M(A)

None is present for the parties even on the second call today. On the last three occasions also none appeared for the parties. It appears that the applicant is not interested in pursuing the matter further. The case is, therefore, dismissed for default and non prosecution.


(K. Muthukumar)
Member(A)